THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) and (b) No such proposal has been received by the Ministry of Agriculture. However, the Minimum Support Prices (MSPs) for agricultural produce fixed by the Government are uniform throughout the country.

(c) and (d) No such suggestion has been received.

## Rail Electricity Company in Bihar

592. SHRI RAM KRIPAL YADAV: Will the Minister of RAILWAYS be pleased to state:

- (a) the status of establishment of Rail Electricity Company in Bihar;
- (b) whether any budgetary allocation has been made for this project; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) Bhartiya Rail Bijlee Company Limited (BRBCL), the Joint Venture (JV) of Indian Railways (IR) and NTPC Ltd., having its registered office at Delhi and site office at Nabinagar in District Aurangabad, Bihar has been established on 22.11.2007.

(b) and (c) So far, Rs. 262.69 crore have been contributed by IR as its equity contribution in BRBCL.

## Starting trains on new railway routes

593. SHRI AVINASH RAI KHANNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a railway line exists between Jaijon Doaba to Amritsar;

(b) whether it is also a fact that after Jalandhar on this line, big stations like Distt. S.B.S. Nagar (Nawanshahr), Banga, Phagwara etc. also fall;

(c) if so, whether Government is planning to start a train between Jaijon Doaba to Amritsar; if not the reasons therefor;

(d) whether Government is planning to start a train between Hoshiarpur to Pathankot; and

(e) if not, the reasons therefor?